

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY  
ENGLISH DEPARTMENT

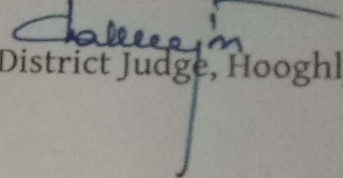
Order No. 138

Dated 27.05.2020

It is hereby informed that the Remand file of Chandernagore Sub-Divisional Court and any Special Benches for Additional District & Sessions Judge, Civil Judge (Sr. Divn) and Civil Judge (Jr. Divn) of Chandernagore Sub-Divisional Court will be resumed at Chandernagore Sub-Divisional Court on and from 01.06.2020.

Nazir of Chandernagore Sub-Divisional Court is directed to sanitize of Court rooms and also to take precautionary measures to maintain cleanliness of Court complex, so that no inconvenience is caused during the period of remand file or the aforesaid period special benches.

Inform all concerned accordingly.

  
District Judge, Hooghly